

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 942 of 2021

Anita Budhia

....

Petitioner

Mr. Goutam Kumar Acharya, Senior Advocate
Assisted by Mr. Arun Kumar Budhia, Advocate

-versus-

State of Odisha and others

....

Opposite Parties

Mr. L. Samantaray, A.G.A. for State

Mr. P.K. Parhi, DSGI

Mr. Anish Misra, Advocate (Opposite Party No.3)

CORAM:

THE CHIEF JUSTICE

JUSTICE M.S. RAMAN

Order No.

ORDER
27.02.2023

16. 1. The affidavit stated to have been filed on 24th February, 2023 be brought on record and an advance copy also be furnished to learned counsel appearing for the Petitioner.
2. List on 3rd April, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M.S. Raman)
Judge

S. Behera